

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 30th April, 2021.

No. LJ(B). 53/93/Pt/137– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

<u>Sl.No</u>	<u>Name & Designation of Officer</u>	<u>Office</u>	<u>Phone No:</u>
1.	NELSON R.KHARCHANDY, Asst. Director	O/o the Director Programme Implementation & Evaluation	8787508253
2.	D.R.RYMBAI, Labour Inspector	O/o the Labour Commissioner, Meghalaya, Shillong	8575348147
3.	SHINING STAR SUNGOH, Asst. Director	O/o the Director Programme Implementation & Evaluation	9856827701
4.	Mac DONALD C. KHONGLAH, Research Officer	O/o the Director Programme Implementation & Evaluation	8974456918
5.	BALJRANG R. MARAKM, Research Officer	O/o the Director Programme Implementation & Evaluation	8014041931
6.	DARLENE M.KHONGLAM, Senior Coach	O/o the Director Sports & Youth Affairs, Meghalaya Shillong	8787446497
7.	KHLIAN PYRKHAT SYIEMLIEH, Jr. Football Coach	O/o the Director Sports & Youth Affairs, Meghalaya Shillong	8787441676
8.	BALARINA SYIEM, Jr. Badminton Coach	O/o the Director Sports & Youth Affairs, Meghalaya Shillong	9436100795
9.	BANSARALIN DHAR, Jr. Archery Coach	O/o the Director Sports & Youth Affairs, Meghalaya Shillong	7085061713
10.	YOLINDA HYNNIEWTA, Jr. Basketball Coach	O/o the Director Sports & Youth Affairs, Meghalaya Shillong	7005229172



(L.K. Swett)

*Under Secretary to the Government of Meghalaya
Law Department.*

Memo. No. LJ(B). 53/93/Pt/137-A

Dated Shillong, the 30th April, 2021.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Hills District, Shillong with reference to letter No.DDMA/EKH/164/2020/Pt.I/7 dated Shillong the 30th April, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



*Under Secretary to the Government of Meghalaya,
Law Department*